

From,

**Ran Vijay Pratap Singh, H.J.S.,  
Joint Registrar (Judicial) (Services),  
High Court of Judicature at  
Allahabad.**

To,

**The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow**

No. 218/Admin. (Services)/2021 Allahabad: Dated: May 25, 2021

**Subject: Regarding Nomination of CJMs for Participation in Sensitization Programme for CJM's and SSP's, to be organized by JTRI, Lucknow and scheduled on Virtual Zoom Platform on 06.06.2021.**

Sir,

With reference to your letter no. JTRI/722 dated 13.05.2021 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal for organizing Sensitization Programme for CJM's and SSP's/SP's on virtual Zoom platform on **06.06.2021**.

Further, I have been directed to inform you that the Hon'ble Court has been pleased to nominate all the CJM's of the Subordinate Judiciary of Uttar Pradesh for participation in the aforesaid Online Sensitization Programme, scheduled on **06.06.2021**.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours faithfully,

sd/-

**Joint Registrar (Judicial) (Services)**

No. 218(i)/Admin. (Services)/2021 Dated: Allahabad: May 25, 2021

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad, with the request to kindly inform the officers concerned accordingly.
3. Sri Ashok Kumar-VII, Member-Secretary, U.P. State Legal Services Authority, Lucknow.
4. The Registrar (J) (Computer), High Court, Allahabad.

sd/-

**Assistant Registrar (Services)**